GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 1181 (To be answered on the 27th July 2023)

OPERATIONALIZATION OF WIDE-BODIED AIRCRAFTS

1181. SHRI K. MURALEEDHARAN

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Government proposes to re-start the operation of wide-bodied aircrafts from the Calicut International Airport as the Directorate General of Civil Aviation (DGCA) had banned the operation of wide-bodied aircraft at the airport citing findings based on the Court of Inquiry report on the Air India Express Boeing 737 crash in Mangaluru in May 2010 and if so, the details thereof;

(b) whether the expansion of the Runway End Safety Area (RESA) of the Calicut International Airport is completed and if so, the details thereof; and (c) whether the State Government has completed the land acquisition for the RESA expansion on both sides of the runway in the Airport and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (c): A committee of aviation experts was constituted by the Ministry of Civil Aviation to oversee the implementation of the recommendations made in the report of the investigation conducted by Aircraft Accident Investigation Bureau (AAIB) on the accident involving Air India Express aircraft at Calicut airport and the execution of the steps required for implementation of the recommendations. One of the mandates of the committee was also to study the feasibility of safe aircraft operations at Calicut airport and to give its recommendation thereon.

The Committee after detailed deliberations and consultation with the experts concluded that Narrow Body (Code C) aircraft operations may continue at Calicut airport with mitigating measures and further recommended that Wide Body (Code D & Code E) aircraft operations may remain suspended till

such time that all recommendations including additional recommendations made by the committee along with mitigation measures for safe Narrow Body aircraft operations are put in place. The feasibility of Wide Body aircraft operations shall be looked at by the committee thereafter. Committee had recommended to provide for Runway End Safety Area (RESA) for undershoots and overruns at both the ends of the runway at Calicut airport. In line with the recommendations of the committee, Airports Authority of India (AAI) projected a land requirement of 14.5 acre to the State Government of Kerala in order to provide RESA of 240m at both the ends of the runway at Calicut airport.

As per the National Civil Aviation Policy, 2016, the responsibility to provide land free of cost and free from all encumbrances for development of an airport lies with the respective State Government. The required land is yet to be handed over by the State Government of Kerala to AAI.
